



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Wednesday,13th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 1**

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
41	<a href="#">WP(C)/1414/2024</a> PART-HEARD, FIXED	SMTI MONI GOGOI AND 19 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, N C T E SC, EDU
42	<b>WITH</b> <a href="#">WP(C)/1591/2024</a>	DHRUBAJYOTI NATH AND 54 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, SEC. EDU.

LEAVE NOTE OF ADVOCATES FOR 13/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
5)	MS. K YADAV	21-10-2024	To	10-12-2024
6)	MR. R L YADAV	21-10-2024	To	10-12-2024
7)	MR H MAURYA	21-10-2024	To	20-11-2024
8)	MR. N ALAM	04-11-2024	To	20-11-2024
9)	MR. P P DAS	04-11-2024	To	15-11-2024
10)	MR. B BARMAN	05-11-2024	To	15-11-2024
11)	MR. J P SHARMA	07-11-2024	To	18-11-2024
12)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
14)	MR. K SARMA	11-11-2024	To	16-11-2024
15)	MR. S BAROOAH	08-11-2024	To	17-11-2024
16)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
17)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
18)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
19)	MR B D DAS	13-11-2024	To	16-11-2024

20)	MR A R BHUYAN	11-11-2024	To	29-11-2024
21)	MR G GOSWAMI	15-11-2024	To	20-11-2024
22)	MR B K KAR	12-11-2024	To	23-11-2024
23)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
24)	MR. A BHATTACHARYA	12-11-2024	To	13-11-2024
25)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
26)	MR. R K BHATRA	12-11-2024	To	24-11-2024
27)	MR D C K HAZARIKA	11-11-2024	To	15-11-2024
28)	MR. C CHOWDHURY	14-11-2024	To	14-11-2024
29)	MR D BHATTACHARYA	13-11-2024	To	14-11-2024
30)	MR. R P SINGH	14-11-2024	To	06-12-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Wednesday,13th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
64	<a href="#">WP(C)/5081/2024</a> B/O	ZABEDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS A.SARMA	SC, SEC. EDU. SC, FINANCE DEPTT.
65	<a href="#">WP(C)/5741/2024</a> FIXED	AZARUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I ALAM MR. T SK	SC, ELEM. EDU GA, ASSAM MR. P SAIKIA
66	<a href="#">WP(C)/5852/2024</a> FIXED	MOKLESUR RAHMAN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MS. P BORAH	SC, SEC. EDU.
67	<a href="#">WP(C)/5861/2024</a> FIXED	AINUL ALI AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MS. P BORAH	SC, SEC. EDU.
68	<a href="#">WP(C)/5904/2024</a> CAVT. NO.10592/024, B/O	MD. TAJ UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR N Z CHOUDHURY N GAUTAM MR N A MAZARBHUIYA	SC, ELEM. EDU SC, SCERT, ASSAM GA, ASSAM MS B DEVI MS. S BORA FOR CAVEATOR
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
69	<a href="#">I.A.(Civil)/3484/2024</a> B/O in <a href="#">WP(C)/3820/2024</a> <b>WITH</b> <a href="#">WP(C)/3820/2024</a>	KUSHAL KUMAR PACHANI <b>Versus</b> THE STATE OF ASSAM AND 14 ORS  SANJIB BORAH AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S HAZARIKA  MR. A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY	SC, SEC. EDU.  SC, SEC. EDU.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 13/11/2024

-

-----

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
5)	MS. K YADAV	21-10-2024	To	10-12-2024
6)	MR. R L YADAV	21-10-2024	To	10-12-2024
7)	MR H MAURYA	21-10-2024	To	20-11-2024
8)	MR. N ALAM	04-11-2024	To	20-11-2024
9)	MR. P P DAS	04-11-2024	To	15-11-2024
10)	MR. B BARMAN	05-11-2024	To	15-11-2024
11)	MR. J P SHARMA	07-11-2024	To	18-11-2024
12)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
14)	MR. K SARMA	11-11-2024	To	16-11-2024
15)	MR. S BAROOAH	08-11-2024	To	17-11-2024
16)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
17)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
18)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
19)	MR B D DAS	13-11-2024	To	16-11-2024
20)	MR A R BHUYAN	11-11-2024	To	29-11-2024
21)	MR G GOSWAMI	15-11-2024	To	20-11-2024
22)	MR B K KAR	12-11-2024	To	23-11-2024
23)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
24)	MR. A BHATTACHARYA	12-11-2024	To	13-11-2024
25)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
26)	MR. R K BHATRA	12-11-2024	To	24-11-2024
27)	MR D C K HAZARIKA	11-11-2024	To	15-11-2024
28)	MR. C CHOWDHURY	14-11-2024	To	14-11-2024
29)	MR D BHATTACHARYA	13-11-2024	To	14-11-2024
30)	MR. R P SINGH	14-11-2024	To	06-12-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Wednesday,13th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
66	<a href="#">Bail Appln./3459/2024</a> B/O	DIGANTA CHETIA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH MR. M ALOM	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
67	<a href="#">Bail Appln./3275/2024</a> B/O	TAZAMUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	PP, ASSAM
<b>BAIL HEARING</b>				
68	<a href="#">AB/2203/2024</a> FIXED	ANANDA KALITA <b>Versus</b> THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	PP, ASSAM
69	<b>WITH</b> <a href="#">AB/2215/2024</a>	ANANDA KALITA <b>Versus</b> THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	PP, ASSAM
70	<b>WITH</b> <a href="#">AB/2216/2024</a>	ANANDA KALITA <b>Versus</b> THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	PP, ASSAM
71	<a href="#">AB/2394/2024</a> FIXED	TUSHAR BORA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN	PP, ASSAM
72	<a href="#">AB/2471/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	GIASUDDIN ALIAS GIYASH UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA	PP, ASSAM
73	<a href="#">AB/2567/2024</a> WITH OFFICE NOTE, FIXED	AFSAR ALI SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R I MONDAL MR M KHAN	PP, ASSAM

74	<a href="#">AB/2827/2024</a> BY SLIP	ALOM KHAN @ ALAM KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S C DAS P BURAGOHAIN MR. C. SHIL	MR. A R SIKDAR (R-2) MR. S I TALUKDAR(R-2) PP, ASSAM
75	<a href="#">AB/2898/2024</a> BY SLIP	MANZIL AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM	M. HOSSAIN MD. ABU LAISE	PP, ASSAM
<b>ORDERS</b>				
76	<a href="#">I.A.(CrI.)/665/2024</a> AB 3239/2019(D/O), BY SLIP in AB/3239/2019	MANISH KUMAR AGARWAL <b>Versus</b> THE STATE OF ASSAM AND ANR	PETITIONER IN PERSON	MR Z ALAM(R-2) MS. S NAZNEEN(R-2) PP, ASSAM
77	<a href="#">Bail Appln./3041/2024</a> WITH CASE RECORD(SCANNED COPY), BY SLIP	ANISUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	MS B CHOUDHURY, AMICUS CURIAE (R-2) PP, ASSAM
78	<a href="#">Bail Appln./3295/2024</a> BY SLIP	MUKESH AGARWAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM SC, CBI

=====

=====

LEAVE NOTE OF ADVOCATES FOR 13/11/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
5)	MS. K YADAV	21-10-2024	To	10-12-2024
6)	MR. R L YADAV	21-10-2024	To	10-12-2024
7)	MR H MAURYA	21-10-2024	To	20-11-2024
8)	MR. N ALAM	04-11-2024	To	20-11-2024
9)	MR. P P DAS	04-11-2024	To	15-11-2024
10)	MR. B BARMAN	05-11-2024	To	15-11-2024
11)	MR. J P SHARMA	07-11-2024	To	18-11-2024
12)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
14)	MR. K SARMA	11-11-2024	To	16-11-2024
15)	MR. S BAROOAH	08-11-2024	To	17-11-2024
16)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
17)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
18)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
19)	MR B D DAS	13-11-2024	To	16-11-2024
20)	MR A R BHUYAN	11-11-2024	To	29-11-2024
21)	MR G GOSWAMI	15-11-2024	To	20-11-2024
22)	MR B K KAR	12-11-2024	To	23-11-2024
23)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
24)	MR. A BHATTACHARYA	12-11-2024	To	13-11-2024
25)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
26)	MR. R K BHATRA	12-11-2024	To	24-11-2024
27)	MR D C K HAZARIKA	11-11-2024	To	15-11-2024
28)	MR. C CHOWDHURY	14-11-2024	To	14-11-2024
29)	MR D BHATTACHARYA	13-11-2024	To	14-11-2024
30)	MR. R P SINGH	14-11-2024	To	06-12-2024



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Wednesday,13th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
49	<a href="#">WP(C)/4603/2024</a> B/O	RUDRAM SAIKIA <b>Versus</b> UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
50	<a href="#">WP(C)/4611/2024</a> B/O	DEBEN RAJKHOWA <b>Versus</b> UNION OF INDIA AND 6 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE

LEAVE NOTE OF ADVOCATES FOR 13/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
5)	MS. K YADAV	21-10-2024	To	10-12-2024
6)	MR. R L YADAV	21-10-2024	To	10-12-2024
7)	MR H MAURYA	21-10-2024	To	20-11-2024
8)	MR. N ALAM	04-11-2024	To	20-11-2024
9)	MR. P P DAS	04-11-2024	To	15-11-2024
10)	MR. B BARMAN	05-11-2024	To	15-11-2024
11)	MR. J P SHARMA	07-11-2024	To	18-11-2024
12)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
14)	MR. K SARMA	11-11-2024	To	16-11-2024
15)	MR. S BAROOAH	08-11-2024	To	17-11-2024
16)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
17)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
18)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
19)	MR B D DAS	13-11-2024	To	16-11-2024
20)	MR A R BHUYAN	11-11-2024	To	29-11-2024
21)	MR G GOSWAMI	15-11-2024	To	20-11-2024
22)	MR B K KAR	12-11-2024	To	23-11-2024
23)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024

24)	MR. A BHATTACHARYA	12-11-2024	To	13-11-2024
25)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
26)	MR. R K BHATRA	12-11-2024	To	24-11-2024
27)	MR D C K HAZARIKA	11-11-2024	To	15-11-2024
28)	MR. C CHOWDHURY	14-11-2024	To	14-11-2024
29)	MR D BHATTACHARYA	13-11-2024	To	14-11-2024
30)	MR. R P SINGH	14-11-2024	To	06-12-2024





सत्यमेव जयते

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM****2:00 PM to 4:30 PM****[ For Wednesday,13th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:****HONOURABLE MR. JUSTICE KALYAN RAI SURANA****HONOURABLE MR. JUSTICE KARDAK ETE****COURT NO: 7****[DIVISION BENCH-II]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>MOTION</b>				
44	<a href="#">WP(C)/4922/2024</a> B/O	JANESH ALI @ DANESH ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN ASIF E HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	<b>WITH</b> <a href="#">I.A.(Civil)/3006/2024</a> in WP(C)/4922/2024	JANESH ALI @ DANESH ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
45	<a href="#">WP(C)/5875/2024</a> B/O	SHONEKA KHATUN @ SONEKA BIBI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR. M ALI MR S ISLAM MR J. ISLAM MD. ANARUL ISLAM	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
46	<a href="#">WP(C)/5897/2024</a> B/O	AYUB ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A F N U MOLLAH MS. D GHOSH MS N DEKA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T
47	<a href="#">WP(C)/5912/2024</a> B/O	JAYNAL ABDIN @ JOYNAL <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. D GHOSH LEGAL AID COUNSEL	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	<b>WITH</b> <a href="#">I.A.(Civil)/3487/2024</a> in WP(C)/5912/2024	JAYNAL ABDIN @ JOYNAL <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. D GHOSH LEGAL AID COUNSEL	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
<b>ORDERS</b>				
48	<a href="#">I.A.(Civil)/1604/2023</a> FIXED, WITH LCR, WP(C)/7943/2016 (D/O) in Review.Pet./25/2021	MUSSTT. ASIA KHATUN @ MUSSTT. ASIYA KHATOON <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

**WITH**  
[Review.Pet./25/2021](#)

MUSSTT. ASIA KHATUN @ MUSSTT.  
ASIYA KHATOON  
**Versus**  
THE UNION OF INDIA AND 3 ORS.

MR H R A CHOUDHURY  
MR F U BARBHUIYA  
MS S DAS

SC, NRC  
ASSTT.S.G.I.  
SC, ECI  
SC, F.T

49 [I.A.\(Civil\)/3330/2024](#)  
FIXED, WITH LCR  
in WP(C)/1151/2023

RAIJAN BEGUM  
**Versus**  
THE UNION OF INDIA AND 5 ORS.

MR A A DEWAN

GA, ASSAM  
MR. S DUTTA  
DY.S.G.I.  
SC, F.T  
SC, ECI

**WITH**  
[WP\(C\)/1151/2023](#)

RAIJAN BEGUM  
**Versus**  
THE UNION OF INDIA AND 5 ORS.

MR A A DEWAN  
MS S RAJBONGSHI  
MR M K DAS

GA, ASSAM  
MR. S DUTTA  
DY.S.G.I.  
SC, ECI  
SC, F.T

=====

LEAVE NOTE OF ADVOCATES FOR 13/11/2024

-

-----

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
5)	MS. K YADAV	21-10-2024	To	10-12-2024
6)	MR. R L YADAV	21-10-2024	To	10-12-2024
7)	MR H MAURYA	21-10-2024	To	20-11-2024
8)	MR. N ALAM	04-11-2024	To	20-11-2024
9)	MR. P P DAS	04-11-2024	To	15-11-2024
10)	MR. B BARMAN	05-11-2024	To	15-11-2024
11)	MR. J P SHARMA	07-11-2024	To	18-11-2024
12)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
14)	MR. K SARMA	11-11-2024	To	16-11-2024
15)	MR. S BAROOAH	08-11-2024	To	17-11-2024
16)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
17)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
18)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
19)	MR B D DAS	13-11-2024	To	16-11-2024
20)	MR A R BHUYAN	11-11-2024	To	29-11-2024
21)	MR G GOSWAMI	15-11-2024	To	20-11-2024
22)	MR B K KAR	12-11-2024	To	23-11-2024
23)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
24)	MR. A BHATTACHARYA	12-11-2024	To	13-11-2024
25)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
26)	MR. R K BHATRA	12-11-2024	To	24-11-2024
27)	MR D C K HAZARIKA	11-11-2024	To	15-11-2024
28)	MR. C CHOWDHURY	14-11-2024	To	14-11-2024
29)	MR D BHATTACHARYA	13-11-2024	To	14-11-2024
30)	MR. R P SINGH	14-11-2024	To	06-12-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Wednesday,13th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 7**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>			
1 <a href="#">WP(C)/5587/2017</a>	RANJEET KUMAR PANDEY <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR P KATAKI MR. D BORAH MRS R BORAH MRS R BEGUM MRS. M D BORUAH	MRS. A GAYAN (CGC, R1-R4) ASSTT.S.G.I.
2 <a href="#">Crl.Pet./268/2024</a>	SHWET AGARWAL <b>Versus</b> NAVIN JAIN	M KABRA MR. A KABRA	MR. B SHARMA MR. S SHARMA MR. M HASSAN
<b>MOTION</b>			
3 <a href="#">AB/2869/2024</a> BY SLIP	MAYUR DEKARAJA <b>Versus</b> THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI	PP, ASSAM SC, CBI SC, CBI
4 <a href="#">AB/2871/2024</a> BY SLIP	DHIRAJ KASHYAP NATH <b>Versus</b> THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI	PP, ASSAM SC, CBI
<b>BAIL HEARING</b>			
5 <a href="#">AB/2414/2024</a> BY SLIP	ANIRBAN DEWARI @ ANIRBAN DEORI <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM PP, CBI

LEAVE NOTE OF ADVOCATES FOR 13/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
5)	MS. K YADAV	21-10-2024	To	10-12-2024
6)	MR. R L YADAV	21-10-2024	To	10-12-2024
7)	MR H MAURYA	21-10-2024	To	20-11-2024
8)	MR. N ALAM	04-11-2024	To	20-11-2024
9)	MR. P P DAS	04-11-2024	To	15-11-2024
10)	MR. B BARMAN	05-11-2024	To	15-11-2024
11)	MR. J P SHARMA	07-11-2024	To	18-11-2024

12)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
14)	MR. K SARMA	11-11-2024	To	16-11-2024
15)	MR. S BAROOAH	08-11-2024	To	17-11-2024
16)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
17)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
18)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
19)	MR B D DAS	13-11-2024	To	16-11-2024
20)	MR A R BHUYAN	11-11-2024	To	29-11-2024
21)	MR G GOSWAMI	15-11-2024	To	20-11-2024
22)	MR B K KAR	12-11-2024	To	23-11-2024
23)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
24)	MR. A BHATTACHARYA	12-11-2024	To	13-11-2024
25)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
26)	MR. R K BHATRA	12-11-2024	To	24-11-2024
27)	MR D C K HAZARIKA	11-11-2024	To	15-11-2024
28)	MR. C CHOWDHURY	14-11-2024	To	14-11-2024
29)	MR D BHATTACHARYA	13-11-2024	To	14-11-2024
30)	MR. R P SINGH	14-11-2024	To	06-12-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Wednesday,13th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE NELSON SAILO**

**COURT NO: 8**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
55	<a href="#">WP(C)/223/2018</a>	WASIM MONSOOR ALI PARVIZ <b>Versus</b> THE STATE OF ASSAM	MS. N SHYAMAL MR. U K NAIR MR. R SINGHA	MR. S S ROY (GA, ASSAM) SC, HEALTH SC, NRHM
<b>MOTION</b>				
56	<a href="#">WP(C)/4252/2024</a> B/O	PRABIN KR NATH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MRS M D CHOWDHURY MR N BARUAH	SC, P AND R.D. GA, ASSAM
57	<a href="#">WP(C)/5869/2024</a> B/O	RANI BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P P DUTTA MS P SARMA MS. P P DAS	SC, AGRI. DEPARTMENT
58	<a href="#">WP(C)/5906/2024</a> B/O	HRIDAY KAMAL DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, AGRI. DEPARTMENT
<b>ORDER (STAY VACATING)</b>				
59	<a href="#">I.A.(Civil)/3480/2024</a> (CONNECTED WITH ITEM NO. 37 IN THE DAILY LIST),B/O in WP(C)/40/2024	THE UNION OF INDIA AND 3 ORS <b>Versus</b> APURBA SAIKIA AND 393 ORS	MR. S K MEDHI	MR B SINHA
<b>ADMISSION</b>				
60	<a href="#">WP(C)/5832/2023</a> FIXED	REHANA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M ISLAM	SC, AG (A AND E) GA, ASSAM MR. A R SIKDAR (R-7) MR. S I TALUKDAR (R-7) SC, FINANCE
<b>ORDERS</b>				
61	<a href="#">WP(C)/5149/2024</a> FIXED	SANGHAMITRA SAHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR GAURAV R DUTTA MR A R BAROOAH	MR. B D CHOWDHURY(R-3) G BAISHYA (R-3) SC, HEALTH
<b>HEARING</b>				
62	<a href="#">WP(C)/508/2018</a> FIXED	BIJIT KUMAR RAY <b>Versus</b> THE STATE OF ASSAM	MR. M CHANDA MR S CHOUDHURY MR. H DAS	GA, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 13/11/2024

-

-----

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
5)	MS. K YADAV	21-10-2024	To	10-12-2024
6)	MR. R L YADAV	21-10-2024	To	10-12-2024
7)	MR H MAURYA	21-10-2024	To	20-11-2024
8)	MR. N ALAM	04-11-2024	To	20-11-2024
9)	MR. P P DAS	04-11-2024	To	15-11-2024
10)	MR. B BARMAN	05-11-2024	To	15-11-2024
11)	MR. J P SHARMA	07-11-2024	To	18-11-2024
12)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
14)	MR. K SARMA	11-11-2024	To	16-11-2024
15)	MR. S BAROOAH	08-11-2024	To	17-11-2024
16)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
17)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
18)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
19)	MR B D DAS	13-11-2024	To	16-11-2024
20)	MR A R BHUYAN	11-11-2024	To	29-11-2024
21)	MR G GOSWAMI	15-11-2024	To	20-11-2024
22)	MR B K KAR	12-11-2024	To	23-11-2024
23)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
24)	MR. A BHATTACHARYA	12-11-2024	To	13-11-2024
25)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
26)	MR. R K BHATRA	12-11-2024	To	24-11-2024
27)	MR D C K HAZARIKA	11-11-2024	To	15-11-2024
28)	MR. C CHOWDHURY	14-11-2024	To	14-11-2024
29)	MR D BHATTACHARYA	13-11-2024	To	14-11-2024
30)	MR. R P SINGH	14-11-2024	To	06-12-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Wednesday,13th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**  
**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 10

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 3:30 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

#### ORDERS

17	<a href="#">CrI.A./350/2023</a> WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, B/O	KAMAL KUMAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR MR S J CHOUDHURY	MR. B K DAS MS. P DAS PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/887/2023</a> in CrI.A./350/2023	KAMAL KUMAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR MR S J CHOUDHURY	PP, ASSAM
18	<a href="#">I.A.(CrI.)/1077/2024</a> WITH OFFICE NOTE IN IA(CRL.), B/O in CrI.A./332/2024	PAPPA ALI @ KHAN <b>Versus</b> THE STATE OF ASSAM AND	MS. T SOM	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/971/2024</a>	PAPPA ALI ALIAS KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. T SOM MS. U HAZARIKA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 13/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
5)	MS. K YADAV	21-10-2024	To	10-12-2024
6)	MR. R L YADAV	21-10-2024	To	10-12-2024
7)	MR H MAURYA	21-10-2024	To	20-11-2024
8)	MR. N ALAM	04-11-2024	To	20-11-2024
9)	MR. P P DAS	04-11-2024	To	15-11-2024
10)	MR. B BARMAN	05-11-2024	To	15-11-2024
11)	MR. J P SHARMA	07-11-2024	To	18-11-2024

12)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
14)	MR. K SARMA	11-11-2024	To	16-11-2024
15)	MR. S BAROOAH	08-11-2024	To	17-11-2024
16)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
17)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
18)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
19)	MR B D DAS	13-11-2024	To	16-11-2024
20)	MR A R BHUYAN	11-11-2024	To	29-11-2024
21)	MR G GOSWAMI	15-11-2024	To	20-11-2024
22)	MR B K KAR	12-11-2024	To	23-11-2024
23)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
24)	MR. A BHATTACHARYA	12-11-2024	To	13-11-2024
25)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
26)	MR. R K BHATRA	12-11-2024	To	24-11-2024
27)	MR D C K HAZARIKA	11-11-2024	To	15-11-2024
28)	MR. C CHOWDHURY	14-11-2024	To	14-11-2024
29)	MR D BHATTACHARYA	13-11-2024	To	14-11-2024
30)	MR. R P SINGH	14-11-2024	To	06-12-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Wednesday,13th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 12**

**[CIVIL BENCH-V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
54	<a href="#">WP(C)/5061/2024</a> CAVT. NO.06252/024, FIXED	MINU DUTTA <b>Versus</b> THE UNION OF INDIA AND 11 ORS	MR. J I BORBHUIYA MR. S J SARMAH	GA, ASSAM MR H K BAISHYA MR. B D GOSWAMI SC, NHAI MR. B D DEKA (R-6) MR. M DAS(R-6) N CHAUDHURY(R-6) MR A DEKA(R-6) DY.S.G.I. FOR CAVEATOR
<b>ADMISSION</b>				
55	<a href="#">WP(C)/3432/2024</a> FIXED	DHARITRI DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. L DAS MR. M P SARMA MR A CHAKRABORTY MR A CHETIA	GA, ASSAM SC, GHC SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 13/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
5)	MS. K YADAV	21-10-2024	To	10-12-2024
6)	MR. R L YADAV	21-10-2024	To	10-12-2024
7)	MR H MAURYA	21-10-2024	To	20-11-2024
8)	MR. N ALAM	04-11-2024	To	20-11-2024
9)	MR. P P DAS	04-11-2024	To	15-11-2024
10)	MR. B BARMAN	05-11-2024	To	15-11-2024
11)	MR. J P SHARMA	07-11-2024	To	18-11-2024
12)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
14)	MR. K SARMA	11-11-2024	To	16-11-2024
15)	MR. S BAROOAH	08-11-2024	To	17-11-2024

16)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
17)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
18)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
19)	MR B D DAS	13-11-2024	To	16-11-2024
20)	MR A R BHUYAN	11-11-2024	To	29-11-2024
21)	MR G GOSWAMI	15-11-2024	To	20-11-2024
22)	MR B K KAR	12-11-2024	To	23-11-2024
23)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
24)	MR. A BHATTACHARYA	12-11-2024	To	13-11-2024
25)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
26)	MR. R K BHATRA	12-11-2024	To	24-11-2024
27)	MR D C K HAZARIKA	11-11-2024	To	15-11-2024
28)	MR. C CHOWDHURY	14-11-2024	To	14-11-2024
29)	MR D BHATTACHARYA	13-11-2024	To	14-11-2024
30)	MR. R P SINGH	14-11-2024	To	06-12-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Wednesday,13th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
64	<a href="#">MACApp./26/2018</a>	M/S UNITED INDIA INSURANCE CO. LTD <b>Versus</b> NASIRA BEGUM	MR. A DUTTA MR. A J SAIKIA MR. A AHMED M CHETIA MR. S. PEGU MRS. P M DUTTA	MD A ALI (R1-R3) MR. K BHATTACHARJEE (R1-R3) MS. S B CHOUDHURY (R4) MR. O K SHRESTHA (R1-R3) MS B TALUKDAR (R1-R3)
65	<a href="#">Bail Appln./2984/2024</a>	PORISHMITA BAISHYA PHUKAN @ PORISHMITA PHUKAN <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
66	<b>WITH</b> <a href="#">Bail Appln./3105/2024</a>	DULAL BORA <b>Versus</b> THE STATE OF ASSAM	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
67	<a href="#">Bail Appln./2938/2024</a> FIXED	RAKIB AHMED <b>Versus</b> THE STATE OF ASSAM	MR. P BORDOLOI MR. M ALAM	PP, ASSAM
68	<a href="#">Bail Appln./2970/2024</a> B/O	MONALISHA DAS <b>Versus</b> THE STATE OF ASSAM	MR MINTU SAIKIA MS R DUTTA	PP, ASSAM
69	<a href="#">Bail Appln./3310/2024</a> FIXED	ABINASH KALITA @ ABHINASH KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b>ORDERS</b>				
70	<a href="#">I.A.(CrI.)/1063/2024</a> WITH LCR 4 FILES, FIXED in CrI.A./226/2022 <b>WITH</b> <a href="#">CrI.A./226/2022</a>	THE STATE OF ASSAM <b>Versus</b> A BABA PEESHAK SINGHA AND 8 ORS	DIPANKAR NATH	
		A. BABA PEESHAK SINGHA AND 8 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	MR. K A MAZUMDER (r-2) MR A HAI (r-2) PP, ASSAM
71	<a href="#">I.A.(CrI.)/1067/2024</a> B/O in AB/2584/2024	IRFANUL HAQUE AND ORS <b>Versus</b> THE STATE OF ASSAM	MR S ISLAM	PP, ASSAM

WITH  
[AB/2584/2024](#)

IRFANUL HAQUE AND 4 ORS  
**Versus**  
THE STATE OF ASSAM

MR. A U CHOUDHURY  
MR S ISLAM

PP, ASSAM

**HEARING**

72 [Crl.Pet./457/2024](#)  
WITH LCR 1 FILE(SCANNED  
COPY), B/O

BISWAJYOTI DEB ROY  
**Versus**  
THE STATE OF ASSAM AND ANR

MR. R ALI  
MR M Z SHAH

MR. D HUSSAIN (R-2)  
MR. R A MAZUMDER (R-2)  
MS. S DAS (R-2)  
PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 13/11/2024

-

-----

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
5)	MS. K YADAV	21-10-2024	To	10-12-2024
6)	MR. R L YADAV	21-10-2024	To	10-12-2024
7)	MR H MAURYA	21-10-2024	To	20-11-2024
8)	MR. N ALAM	04-11-2024	To	20-11-2024
9)	MR. P P DAS	04-11-2024	To	15-11-2024
10)	MR. B BARMAN	05-11-2024	To	15-11-2024
11)	MR. J P SHARMA	07-11-2024	To	18-11-2024
12)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
14)	MR. K SARMA	11-11-2024	To	16-11-2024
15)	MR. S BAROOAH	08-11-2024	To	17-11-2024
16)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
17)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
18)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
19)	MR B D DAS	13-11-2024	To	16-11-2024
20)	MR A R BHUYAN	11-11-2024	To	29-11-2024
21)	MR G GOSWAMI	15-11-2024	To	20-11-2024
22)	MR B K KAR	12-11-2024	To	23-11-2024
23)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
24)	MR. A BHATTACHARYA	12-11-2024	To	13-11-2024
25)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
26)	MR. R K BHATRA	12-11-2024	To	24-11-2024
27)	MR D C K HAZARIKA	11-11-2024	To	15-11-2024
28)	MR. C CHOWDHURY	14-11-2024	To	14-11-2024
29)	MR D BHATTACHARYA	13-11-2024	To	14-11-2024
30)	MR. R P SINGH	14-11-2024	To	06-12-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Wednesday,13th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
34	<a href="#">RFA/18/2016</a> (AT 10:30 AM)	UNION OF INDIA and 7 ORS, <b>Versus</b> INAMUL RASHID HAZARIKA	MR.R SARMA MR. B SHARMA MS.K D SARMAH MS.S D SAIKIA	MR.B C DAS MR. U C RABHA MR.A SAHAD MR.D HALOI MR.S A HUSSAIN
	<b>WITH</b> <a href="#">I.A./171/2016</a> in RFA/18/2016	UNION OF INDIA and 7 ORS, <b>Versus</b> INAMUL RASHID HAZARIKA	MR.R SARMA MS.K D SARMAH MS.S D SAIKIA	MR.B C DAS MR.A SAHAD MR.D HALOI
	<b>WITH</b> <a href="#">I.A.(Civil)/2148/2016</a> in RFA/18/2016	INAMUL RASHID HAZARIKA <b>Versus</b> UNION OF INDIA and 7 ORS,	MR.B C DAS MR.A SAHAD MR.D HALOI MR.S A HUSSAIN	MS.S D SAIKIA MR.R SARMA MR.K D SINGH SC, RAILWAY
<b>MOTION</b>				
35	<a href="#">CRP(IO)/452/2024</a> FIXED	RABIN DEY <b>Versus</b> ON THE DEATH OF KAUSIK DAS HIS LEGAL HEIRS LOVITA DAS AND 2 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	
36	<a href="#">CRP(IO)/468/2024</a> B/O	LAKHESWAR KUMAR <b>Versus</b> KUMUD KUMAR AND 5 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA P. NATH	
<b>ORDERS</b>				
37	<a href="#">I.A.(Civil)/13/2024</a> B/O in MACApp./13480/2022 <b>WITH</b> <a href="#">MACApp./13480/2022</a> (Filing Number)	DHANANJAY DAS <b>Versus</b> THE DIVISIONAL MANAGER AND 2 ORS.	MR. A AHMED MR A AHMED U U KHAN	
		DHANANJAY DAS <b>Versus</b> THE DIVISIONAL MANAGER AND 2 ORS. F	MR. A AHMED	
38	<a href="#">WP(C)/3388/2024</a> B/O	PRITI BHAJAN BYAKTI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, HIGHER EDU GA, ASSAM
39	<a href="#">I.A.(Civil)/3462/2024</a> B/O in WP(C)/5616/2024	MANURAM MEDAK <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MS. S B CHOUDHURY MR. S K DAS	SC, ELEM. EDU GA, ASSAM

**WITH**  
[WP\(C\)/5616/2024](#)

MANURAM MEDAK  
**Versus**  
THE STATE OF ASSAM AND 9 ORS

MS. S B CHOUDHURY  
MR. S K DAS

SC, ELEM. EDU  
SR. GA, ASSAM

40 **WITH**  
[WP\(C\)/5067/2024](#)

MAIDUL ISLAM AND 14 ORS  
**Versus**  
THE STATE OF ASSAM AND 6 ORS

MR. M K CHOUDHURY  
MR. N HOSSAIN  
MR N SARMA

SC, ELEM. EDU  
GA, ASSAM

41 **WITH**  
[WP\(C\)/5079/2024](#)

ANJU MONOWARA BEGUM AND 11 ORS  
**Versus**  
THE STATE OF ASSAM AND 5 ORS

MR. N HOSSAIN  
MR N SARMA

SC, ELEM. EDU  
GA, ASSAM

42 [I.A.\(Civil\)/3463/2024](#)  
WITH LCR, B/O  
in MACApp./231/2024

LAL RINGKIM HMAR AND 5 ORS.  
**Versus**  
SBI GENERAL INSURANCE COMPANY  
LTD.

MR. M TALUKDAR

MR. R GOSWAMI

**WITH**  
[MACApp./231/2024](#)

SBI GENERAL INSURANCE COMPANY  
LTD.  
**Versus**  
LAL RINGKIM HMAR AND 7 ORS.

MR. R GOSWAMI  
MS. M SAIKIA  
MS. P BORTHAKUR

MR. M TALUKDAR

=====

LEAVE NOTE OF ADVOCATES FOR 13/11/2024

-

-----

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
5)	MS. K YADAV	21-10-2024	To	10-12-2024
6)	MR. R L YADAV	21-10-2024	To	10-12-2024
7)	MR H MAURYA	21-10-2024	To	20-11-2024
8)	MR. N ALAM	04-11-2024	To	20-11-2024
9)	MR. P P DAS	04-11-2024	To	15-11-2024
10)	MR. B BARMAN	05-11-2024	To	15-11-2024
11)	MR. J P SHARMA	07-11-2024	To	18-11-2024
12)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
14)	MR. K SARMA	11-11-2024	To	16-11-2024
15)	MR. S BAROOAH	08-11-2024	To	17-11-2024
16)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
17)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
18)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
19)	MR B D DAS	13-11-2024	To	16-11-2024
20)	MR A R BHUYAN	11-11-2024	To	29-11-2024
21)	MR G GOSWAMI	15-11-2024	To	20-11-2024
22)	MR B K KAR	12-11-2024	To	23-11-2024
23)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
24)	MR. A BHATTACHARYYA	12-11-2024	To	13-11-2024
25)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
26)	MR. R K BHATRA	12-11-2024	To	24-11-2024
27)	MR D C K HAZARIKA	11-11-2024	To	15-11-2024
28)	MR. C CHOWDHURY	14-11-2024	To	14-11-2024
29)	MR D BHATTACHARYYA	13-11-2024	To	14-11-2024
30)	MR. R P SINGH	14-11-2024	To	06-12-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Wednesday,13th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE K. SEMA**

**COURT NO: 16**

**[CIVIL BENCH-I AND CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
57	<a href="#">I.A.(Civil)/3486/2024</a> B/O in WP(C)/4041/2024 <b>WITH</b> <a href="#">WP(C)/4041/2024</a>	BEAUTISIKHA DEVI AND ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. S HAZARIKA	SC, ELEM. EDU MR. B PURKAYASTHA SC, SEC. EDU.
	<b>WITH</b> <a href="#">WP(C)/3116/2024</a>	ANUPAM BORTHAKUR AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, ELEM. EDU SC, SEC. EDU.
58	<a href="#">I.A.(Civil)/2345/2024</a> in WP(C)/3116/2024 <b>WITH</b> <a href="#">WP(C)/3949/2024</a>	RAMESH CH. KAKATI AND 19 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, SEC. EDU.
	<b>WITH</b> <a href="#">WP(C)/4017/2024</a>	RAMESH CH. KAKATI AND 19 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, SEC. EDU.
59	<a href="#">WP(C)/4018/2024</a>	GANESH CHANDRA KAKATI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, SEC. EDU.
60	<a href="#">WP(C)/4019/2024</a>	KUMUD PRASAD DEKA AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
61	<a href="#">WP(C)/4021/2024</a>	GEETALI NATH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
62	<a href="#">WP(C)/4022/2024</a>	KUMUD KAKATY AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
63		DULAL GOHAIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
64		BIMAL CHANDRA DEKA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.

65	<b>WITH</b> <a href="#">WP(C)/4024/2024</a>	ANJAN KUMAR SARMAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
66	<b>WITH</b> <a href="#">WP(C)/4165/2024</a>	INTAZ ALI MONDAL AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR. M ALI MR J. ISLAM	GA, ASSAM SC, SEC. EDU.
67	<b>WITH</b> <a href="#">WP(C)/4235/2024</a>	NABIN CHANDRA DAS AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, SEC. EDU.
<b>ORDERS</b>				
68	<a href="#">MACApp./223/2020</a> WITH LCR, B/O	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> BHANITA RABHA AND 3 ORS.	MR. R C PAUL MS M BHARATI	MR H DAS MR. P K GOGOI (r-4)
69	<a href="#">MC/77/2024</a> in MAC App/258/2015 (D/O), WITH LCR, B/O in MACApp./258/2015	SMTI LAXMI PRIYA DEVI and SHARMA <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LIMITED and 2 ORS	MS. U NANDA	MS M CHOUDHURY
70	<a href="#">I.A.(Civil)/2950/2024</a> CAVT. NO.07132/024, FIXED in MACApp./534/2024 <b>WITH</b> <a href="#">MACApp./534/2024</a>	THE ORIENTAL INSURANCE CO LTD <b>Versus</b> URMILA DAS AND 5 ORS	MR. S K GOSWAMI MR. R SHARMA	MR D MONDAL (R-1,2,3) MR D MONDAL (R-1,2,3) FOR CAVEATOR
	<b>WITH</b> <a href="#">CO/18/2024</a> in MACApp./534/2024	THE ORIENTAL INSURANCE CO LTD <b>Versus</b> URMILA DAS AND 5 ORS	MR. S K GOSWAMI MR. R SHARMA	MR D MONDAL
	<b>WITH</b> <a href="#">CO/18/2024</a> in MACApp./534/2024	URMILA DAS AND 3 ORS <b>Versus</b> ORIENTAL INSURANCE CO LTD AND 2 ORS	MR D MONDAL	MR. S K GOSWAMI
71	<a href="#">WP(C)/3044/2024</a> B/O	SCHOOL MANAGING COMMITTEE, MOUKHOWA UZIRAR CHAR M E MADRASSA AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A ROSHID MS. T BEGUM	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU.
<b>HEARING</b>				
72	<a href="#">MACApp./33/2022</a> WITH LCR, B/O	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SRI BIREN BORAH and 2 ORS	MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MR.P J SAIKIA (R-1) MR.A K GUPTA(R-1)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 13/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
5)	MS. K YADAV	21-10-2024	To	10-12-2024
6)	MR. R L YADAV	21-10-2024	To	10-12-2024
7)	MR H MAURYA	21-10-2024	To	20-11-2024
8)	MR. N ALAM	04-11-2024	To	20-11-2024
9)	MR. P P DAS	04-11-2024	To	15-11-2024
10)	MR. B BARMAN	05-11-2024	To	15-11-2024
11)	MR. J P SHARMA	07-11-2024	To	18-11-2024
12)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
14)	MR. K SARMA	11-11-2024	To	16-11-2024



15)	MR. S BAROOAH	08-11-2024	To	17-11-2024
16)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
17)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
18)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
19)	MR B D DAS	13-11-2024	To	16-11-2024
20)	MR A R BHUYAN	11-11-2024	To	29-11-2024
21)	MR G GOSWAMI	15-11-2024	To	20-11-2024
22)	MR B K KAR	12-11-2024	To	23-11-2024
23)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
24)	MR. A BHATTACHARYA	12-11-2024	To	13-11-2024
25)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
26)	MR. R K BHATRA	12-11-2024	To	24-11-2024
27)	MR D C K HAZARIKA	11-11-2024	To	15-11-2024
28)	MR. C CHOWDHURY	14-11-2024	To	14-11-2024
29)	MR D BHATTACHARYA	13-11-2024	To	14-11-2024
30)	MR. R P SINGH	14-11-2024	To	06-12-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Wednesday,13th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 17**

**[CIVIL BENCH-III, IV AND V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
148	<a href="#">WP(C)/6450/2019</a> FIXED	M/S. RAJSHEKHAR CONSTRUCTION PVT. LTD. AND ANR. <b>Versus</b> ASSAM BOARD OF REVENUE AND 3 ORS	MR Z MUKIT MR. A SATTAR	MR B D DAS GA, ASSAM MR H K SARMA B B HUSSAIN SC, REVENUE
149	<a href="#">WP(C)/9534/2019</a> WITH OFFICE NOTE, FIXED	DIBYAJYOTI GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	GA, ASSAM SC, REVENUE
150	<a href="#">WP(C)/5442/2021</a> FIXED	AMAN SATYA KACHROO TRUST <b>Versus</b> THE UNION OF INDIA AND 31 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	GA, ASSAM ASSTT.S.G.I.
151	<a href="#">WP(C)/1292/2023</a> FIXED	ANKITA BORKOTOKY <b>Versus</b> THE LIFE INSURANCE CORPORATION OF INDIA (LICI) AND 6 ORS	MR. M SARANIA MR H MEDHI MS. I KEITZAR MR A SARANIA	MR A L MANDAL (r-1 TO 6)) MR. JYOTIRMOY ROY (r-7) MR. S SARMA (r-7) MR. R HAZARIKA (r-7) MR. C CHAKRAVARTY (r-7) MR D DAS (r-7) SC, LIC
152	<a href="#">WP(C)/3910/2023</a> FIXED	ABDUL SUBHAN AND 143 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A SARMA MR. A D CHOUDHURY MR. LENTSO	GA, ASSAM SC, REVENUE SC, FOREST
153	<a href="#">WP(C)/6435/2023</a> FIXED	RAJENDRA KUMAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR D DEKA	GA, ASSAM MR H K J AHMED (R4) MR S N KRISHNATRAYA (R4)
154	<a href="#">WP(C)/3178/2024</a> FIXED	SANJIB KUMAR MISHRA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	GA, ASSAM SC, FINANCE
<b>ORDERS</b>				
155	<a href="#">WP(C)/5404/2023</a> CAVT. NO.09612/023, B/O	SIPL INFRACON <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S K GHOSH MS F AHMED N CHAUDHURY	MR. P K TIWARI MRS. A GAYAN DY.S.G.I. FOR CAVEATOR
156	<a href="#">I.A.(Civil)/2502/2024</a> FIXED in WP(C)/1870/2023	BADAL CH. BANIK <b>Versus</b> THE STATE OF ASSAM AND 25 ORS	MR H BARUAH MR H BARUAH MR P P PHUKAN	MS G BORA GA, ASSAM

WITH  
[WP\(C\)/1870/2023](#)

MANOJ DEVNATH AND 19 ORS  
**Versus**  
THE STATE OF ASSAM AND 6 ORS

MS. G BORAH  
MS RIMA DAS

GA, ASSAM  
MR H BARUAH  
MR P P PHUKAN  
SC, REVENUE

157 [WP\(C\)/4195/2024](#)  
FIXED

SANJIB TAMULI  
**Versus**  
THE STATE OF ASSAM AND 5 ORS

MR. M R LASKAR  
MR N SARMA

GA, ASSAM

158 [WP\(C\)/4643/2024](#)  
FIXED

SUBASH LAL NUNIA  
**Versus**  
THE UNION OF INDIA AND 8 ORS

MR B P BORAH  
MR. U S BORA  
MR P J DUTTA  
MR. A KHANDAKAR  
MR J. B. CHOUDHURY

GA, ASSAM  
MR M R ADHIKARI (CGC)  
DY.S.G.I.

**HEARING**

159 [WP\(C\)/7297/2013](#)  
WITH LCR, FIXED AS LAST ITEM

NEERAJ BHARALI  
**Versus**  
THE STATE OF ASSAM AND 2 ORS

MR.R K DUTTA  
MR.U J SAIKIA

GA, ASSAM  
MRM HALOI

=====

=====

LEAVE NOTE OF ADVOCATES FOR 13/11/2024

-

-----

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
5)	MS. K YADAV	21-10-2024	To	10-12-2024
6)	MR. R L YADAV	21-10-2024	To	10-12-2024
7)	MR H MAURYA	21-10-2024	To	20-11-2024
8)	MR. N ALAM	04-11-2024	To	20-11-2024
9)	MR. P P DAS	04-11-2024	To	15-11-2024
10)	MR. B BARMAN	05-11-2024	To	15-11-2024
11)	MR. J P SHARMA	07-11-2024	To	18-11-2024
12)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
14)	MR. K SARMA	11-11-2024	To	16-11-2024
15)	MR. S BAROOAH	08-11-2024	To	17-11-2024
16)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
17)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
18)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
19)	MR B D DAS	13-11-2024	To	16-11-2024
20)	MR A R BHUYAN	11-11-2024	To	29-11-2024
21)	MR G GOSWAMI	15-11-2024	To	20-11-2024
22)	MR B K KAR	12-11-2024	To	23-11-2024
23)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
24)	MR. A BHATTACHARYA	12-11-2024	To	13-11-2024
25)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
26)	MR. R K BHATRA	12-11-2024	To	24-11-2024
27)	MR D C K HAZARIKA	11-11-2024	To	15-11-2024
28)	MR. C CHOWDHURY	14-11-2024	To	14-11-2024
29)	MR D BHATTACHARYA	13-11-2024	To	14-11-2024
30)	MR. R P SINGH	14-11-2024	To	06-12-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Wednesday,13th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 18**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
51	<a href="#">Crl.Pet./810/2019</a>	RABINDRA CH. PAUL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA MS L DAS	MR. A BISWAS MR R KALITA MS. S SARMA (R-2) MS S AHOM PP, ASSAM
<b>WITHDRAWAL</b>				
52	<a href="#">Bail Appln./3093/2024</a> B/O	IYAKUB ALI @ YAKUB ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	MR A SHARMA (R-2) MR H A AHMED(R-2) PP, ASSAM
<b>BAIL HEARING (BA)</b>				
53	<a href="#">Bail Appln./3287/2024</a> FIXED	AICHA KHATUN <b>Versus</b> STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN ISHANI SHOME	PP, ASSAM
54	<b>WITH</b> <a href="#">Bail Appln./3092/2024</a>	MD ALAMIN ALI AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
55	<a href="#">Bail Appln./3328/2024</a> FIXED	MAZHARUL ANWAR CHOUDHURY @ MAJHARUL ANWAR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
<b>ORDERS</b>				
56	<a href="#">Crl.Pet./1058/2024</a> B/O	SOCRESWAR BORA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P J SAIKIA, SR. ADV MR. K BORUAH MR. P BORDOLOI MR. D N BORAH	PP, ASSAM
57	<a href="#">I.A.(Crl.)/1071/2024</a> B/O in <a href="#">Bail Appln./2989/2024</a>	ANIRAM BASUMATARY AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY J DAS	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 13/11/2024

-

-----

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
5)	MS. K YADAV	21-10-2024	To	10-12-2024
6)	MR. R L YADAV	21-10-2024	To	10-12-2024
7)	MR H MAURYA	21-10-2024	To	20-11-2024
8)	MR. N ALAM	04-11-2024	To	20-11-2024
9)	MR. P P DAS	04-11-2024	To	15-11-2024
10)	MR. B BARMAN	05-11-2024	To	15-11-2024
11)	MR. J P SHARMA	07-11-2024	To	18-11-2024
12)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
14)	MR. K SARMA	11-11-2024	To	16-11-2024
15)	MR. S BAROOAH	08-11-2024	To	17-11-2024
16)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
17)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
18)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
19)	MR B D DAS	13-11-2024	To	16-11-2024
20)	MR A R BHUYAN	11-11-2024	To	29-11-2024
21)	MR G GOSWAMI	15-11-2024	To	20-11-2024
22)	MR B K KAR	12-11-2024	To	23-11-2024
23)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
24)	MR. A BHATTACHARYA	12-11-2024	To	13-11-2024
25)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
26)	MR. R K BHATRA	12-11-2024	To	24-11-2024
27)	MR D C K HAZARIKA	11-11-2024	To	15-11-2024
28)	MR. C CHOWDHURY	14-11-2024	To	14-11-2024
29)	MR D BHATTACHARYA	13-11-2024	To	14-11-2024
30)	MR. R P SINGH	14-11-2024	To	06-12-2024



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Wednesday,13th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 20**

**[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019**

**THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS**

**OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE**

**THIS BENCH WILL RISE AT 3:30 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
13	<a href="#">Crl.Rev.P./331/2013</a> WITH LCR THREE FILES. FIXED.	MD. BADRUT ZAMAN <b>Versus</b> THE STATE OF ASSAM	MR.A DASGUPTA MR.S CHAKRABORTY MR.B DAS	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 13/11/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
5)	MS. K YADAV	21-10-2024	To	10-12-2024
6)	MR. R L YADAV	21-10-2024	To	10-12-2024
7)	MR H MAURYA	21-10-2024	To	20-11-2024
8)	MR. N ALAM	04-11-2024	To	20-11-2024
9)	MR. P P DAS	04-11-2024	To	15-11-2024
10)	MR. B BARMAN	05-11-2024	To	15-11-2024
11)	MR. J P SHARMA	07-11-2024	To	18-11-2024
12)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
14)	MR. K SARMA	11-11-2024	To	16-11-2024
15)	MR. S BAROOAH	08-11-2024	To	17-11-2024
16)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
17)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024

18)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
19)	MR B D DAS	13-11-2024	To	16-11-2024
20)	MR A R BHUYAN	11-11-2024	To	29-11-2024
21)	MR G GOSWAMI	15-11-2024	To	20-11-2024
22)	MR B K KAR	12-11-2024	To	23-11-2024
23)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
24)	MR. A BHATTACHARYA	12-11-2024	To	13-11-2024
25)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
26)	MR. R K BHATRA	12-11-2024	To	24-11-2024
27)	MR D C K HAZARIKA	11-11-2024	To	15-11-2024
28)	MR. C CHOWDHURY	14-11-2024	To	14-11-2024
29)	MR D BHATTACHARYA	13-11-2024	To	14-11-2024
30)	MR. R P SINGH	14-11-2024	To	06-12-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Wednesday,13th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
4	<a href="#">Bail Appln./1737/2024</a> PART-HEARD, WITH SCANNED COPY OF CASE RECORD AND CASE DAIRY, FIXED	KUMARJIT DEB <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
5	<a href="#">Bail Appln./3228/2024</a> PART-HEARD, WITH LCR (TWO FILES), FIXED	MD JAMAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
6	<b>WITH</b> <a href="#">Crl.Pet./767/2024</a>	MD. JAMAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 13/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
5)	MS. K YADAV	21-10-2024	To	10-12-2024
6)	MR. R L YADAV	21-10-2024	To	10-12-2024
7)	MR H MAURYA	21-10-2024	To	20-11-2024
8)	MR. N ALAM	04-11-2024	To	20-11-2024
9)	MR. P P DAS	04-11-2024	To	15-11-2024
10)	MR. B BARMAN	05-11-2024	To	15-11-2024
11)	MR. J P SHARMA	07-11-2024	To	18-11-2024
12)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
14)	MR. K SARMA	11-11-2024	To	16-11-2024
15)	MR. S BAROOAH	08-11-2024	To	17-11-2024
16)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
17)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
18)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
19)	MR B D DAS	13-11-2024	To	16-11-2024



20)	MR A R BHUYAN	11-11-2024	To	29-11-2024
21)	MR G GOSWAMI	15-11-2024	To	20-11-2024
22)	MR B K KAR	12-11-2024	To	23-11-2024
23)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
24)	MR. A BHATTACHARYA	12-11-2024	To	13-11-2024
25)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
26)	MR. R K BHATRA	12-11-2024	To	24-11-2024
27)	MR D C K HAZARIKA	11-11-2024	To	15-11-2024
28)	MR. C CHOWDHURY	14-11-2024	To	14-11-2024
29)	MR D BHATTACHARYA	13-11-2024	To	14-11-2024
30)	MR. R P SINGH	14-11-2024	To	06-12-2024